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be forthcoming? If sufficient number of deposits are forthcoming, what objection there could be from the Reserve Bank or from the Government for establishing a bank in the private sector and which will stop charging of more interest in other banks, which will be beneficial in the interest of the poor people?

SHRI ZULFIQUARULLAH: No detailed scheme has been received by the Reserve Bank of India so far. This is just a vague resolution, that is, a proposal re: interest free frank has come. Therefore, a decision cannot be taken unless a detailed scheme comes.

SHRI SHAMBHU NATH CHATUR-VEDI: I would like to know whether the persons only belonging to Islamic religion will be allowed to deposit money or others will also be allowed.

MR. SPEAKER: No such scheme has come.

SHRI O. V. ALAGESAN: It was said that no more bank will be allowed in the private sector. It is not as if I am pleading for the private sector bank. By putting a ban on further opening a bank in the private sector, don't you think they are allowing the existing private banks to fatten themselves giving them monopoly almost?

SHRI ZULFIQUARULLAH: In the opinion of the Reserve Bank of India, there are enough number of banks in India. There is no question of fattening the banks.

Formation of Consultative Committee of Users of I. A.

•351. SHRI R. V. SWAMINATHAN: SHRI M. V. CHANDRA. SHEKHARA MURTHY:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the rapidly deteriorating services of the Indian Airlines particularly its inability to cope with an emergency situation arising out of the abnormal delayed flights has prompted to suggest the formation of Consultative Committee with the users of Indian Airlines on the lines of Railway Users Consultative Committee:

- (b) if so, whether Government have considered the suggestion; and
- (c) if so, whether the same has been accepted?

THE MINISTER OF TOURISM AND CIVII. AVIATION (SHRI PURU-SHOTTAM KAUSHIK): (a) to (c). There is no proposal to constitute Consultative Committees for Indian Airlines on the lines of Railway Users' Consultative Committee However. Airport Advisory Committees have been set up for the four international airports, as well as for other major airports, with various user interests, including Indian Airlines and Air India, represented on them with the following objectives:--

- (i) Bringing the travelling public and the agencies providing the service into closer relationship.
- (ii) Examine the complaints and grievances and recommend suitable remedial action, thereby gaining public confidence.
- (iii) Advising the Department in the improvement of amenities and facilities, both passengers and cargo.
- (iv) Giving publicity to the action being taken for improving and developing the services.
- (v) Assisting the Department/ Agencies for removing drawbacks and to secure cooperation from the public

SHRI R. V. SWAMINATHAN: Instead of consultative committees, they have formed the advisory committees. After all, both are the same. I would like to know the number of Managers on each committee, the type of members

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and also the representation given to the institutions and agencies?

SHRI PURUSHOTTAM KAUSHIK: So far as international airports are concerned, there will be about 15 members on it. Apart from the four representatives of Air India, Indian Airlines, International Airport Authority and the Director-General, Civil Aviation, there will be representatives from commerce and travel trades and also from the tourist department. In addition to all this, there will be two members on each committee from amongst the Members and one local MLA. of Parliament There will also be a representative of the State Government. Are you interested in the names of the MPs?

MR. SPEAKER: You can lay it or the Table.

SHRIR V SWAMINATHAN: May I know the names of the members so far as the Madras airport is concerned?

MR. SPEAKER: He will place it on the Table.

SHRI K. LAKKAPPA: I do not know what has happened to this Ministry. I do not know why Mr. Swaminathan has not put this supplementary. The original question asked was: "whether the rapidly deteriorating services of the Indian Airlines particularly its inability to cope with an emergency situation arising out of the abnormal delayed flights has prompted to suggest the formation of consultative committee. .. " Today the Indian Airlines services are completely in a mess and in shambles. They are deteriorating. There is no security for travelling public. In fact, I am one of the victims of delayed flights. My experience of three or four flights that I took, was very bad. How the Indian Airlines is operating is a curse on the travelling public. I do not know who is respossible for all these things. Will he kindly appoint a top level expert enquiry committee to go into all these aspects instead of bringing all these non-official members into it? This is a sophisticated department and have to handle it in a careful manner. I am very sorry to say that the reputation of Indian Airlines has gone down very much. Will you kindly streamline the administration of Indian Airlines by appointing such an expert committee in order to ensure safe travel, to create confidence in the public and also to bring back the reputation of Indian Airlines which it had in the past?

SHRI PURUSHOTTAM KAUSHIK: Improvement in the working of any undertaking is a continuous process. To make further improvement in the efficient working of all the undertakings including the Indian Airlines and also to seek cooperation of not only the members of the undertaking but also the public and Members I have attempted to constitute this advisory committee with the hope that the members who are represented in those committees, effectively discharge their duties and also cooperate effectively.

SHRI K. LAKKAPPA: My question has not been answered. What about appointing a top-level enquiry mittee?

SHRI PURUSHOTTTAM KAUSHIK: This is a suggestion for consideration.

भी राम जिलास पासवान : प्रध्यक्ष महोदय, इडियन एयरलाइस के सम्बन्ध में मैं मली महोचय को भीर भापको एक ही उदाहरण देता ह कि 6 तारीख की हम और भी अजीत कुमार महता जी का रहे थे, उन्होंने टेलीफ़ोन किया ऐरोडोम के सफ़सर को, एक घंटा पहले वह पहचे, सीट वहां से पटना तक खाली गई, लेकिन उनको टिकट नही मिल सका भीर टिकड मिला भी तो प्रन्त में भीर वह बहाज पर जाकर बैठ न सके । वहां पर बहुत ज्यादा सापरवाही थी । मैं यह कहना बाहता हू कि एयरोड़ोम के क्षेत्र में जो श्रांधली होती है और उस समय जो लापरवाही से का म वहां चलता है उस के लिये मली महोदय क्या कर रहे हैं और सलाहकार कमेटी में जो सदस्य रखे हैं, उनके लिये वह क्या सुविधाए रे रहे हैं ?

भी पुषयोक्तम क्षीतिकः वहां तक व्यक्तिगत विकासक का सम्मन्त है, सामग्रीय सहस्य स्थम मेरे थान यह जिकायत मेज दें, मैं उसकी जांच कराऊंना ।